

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 9028 of 2019

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1.Puspa Verma @ Pushpa Verma  
2.Arun Kumar Modi ... .. Petitioners

Versus

1.The State of Jharkhand  
2.Sapna Kumari ... .. Opposite Parties

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**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

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For the Petitioners : Mr. Nilesh Kumar, Advocate  
For the Opposite Party No. 1 : Mr. Deepak Kumar, A.P.P.

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4/24.06.2020 Mr. Nilesh Kumar, learned counsel for the petitioners is granted three weeks' time in order to take fresh steps for service of notice upon the opposite party no. 2 through ordinary process on her present and correct address.

The unused copy of the notice may be utilized.

The interim order dated 07.01.2020 is further extended till the next date of listing.

(Rongon Mukhopadhyay, J)